

SL. No.19

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 06.02.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO	IA (IBC)/1586/2023 in Company Petition IB/250/2021
NAME OF THE COMPANY	Minerva Enterprises Pvt Ltd
NAME OF THE PETITIONER(S)	Edelweiss Asset Reconstruction Company Ltd
NAME OF THE RESPONDENT(S)	Minerva Enterprises Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1586/2023

Present: Ld. Counsel Dr. K. Srinivas for the Applicant.

Ld. Counsel Mr. Abhishek Anand for the Respondent.

Heard. Reserved for orders.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)